

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/4036/2025	KANHU NAIK@KRUSHNA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	PALLAHARA /375 /2024 () //	AOR20220001648C202500019
13	D-BLAPL/4038/2025	JADU GOND VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /74 /2024 () //	
14	D-BLAPL/4044/2025	KUNA @ ALOK ROUSTRAY VS STATE OF ODISHA	BISWARANJAN DALAI VS	MAHANGA /384 /2024 () //	AOR20220003722C202500008
15	D-BLAPL/4045/2025	ANIL KUMAR MOHANTY VS STATE OF ODISHA	RAMDAS ACHARY VS	INFCITY PS /611 /2024 () //	
16	D-BLAPL/4047/2025	ALOK SAHU VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	KHALLIKOTE /1053 /2024 () //	
17	D-BLAPL/4049/2025	ZEENAT SAIF CHAUDHARY VS STATE OF ODISHA	S.S.RAY (2) VS	R.UDAYAGIRI /5 /2025 () //	
18	D-BLAPL/4051/2025	TOPI MAJHI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 () //	
19	D-BLAPL/4054/2025	SULOCHANA SAHOO VS STATE OF ODISHA	SATYABRATA SAHOO VS	LAXMISAGAR P.S. /29 /2025 () //	
20	D-BLAPL/4057/2025	SANU @ SANJU NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KOTOAGARH /41 /2024 () //	
21	D-BLAPL/4062/2025	SUKHRAM HEMBRAM VS STATE OF ODISHA	ASIT KUMAR OTTA VS	TIRING /48 /2023 () //	AOR20230000623C202500003
22	D-BLAPL/4063/2025	SAMIR RANJAN PANIGRAHI @ NANDA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	BAUNISUNI /13 /2025 () //	
23	D-BLAPL/4068/2025	BIJAY KUMAR MANDAL	DEBIDUTTA MOHAPATRA	BALIANTA P.S. /22 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/4069/2025	MANISHA LALIYA BANSODE @ MANISHA	S.S.RAY (2)	R.UDAYAGIRI /5 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/4074/2025	ARABINDA MISHRA @ HADU	RAMAKANTA MISHRA	LOISINGHA(BOLANGIR) /24 /2025	AOR20220004226C202500004
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/4077/2025	KANGU PANGI	MANORANJAN PADHY	NANDAPUR /121 /2022	AOD20220003086C202500040
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/4078/2025	KARTIKA GIRI	LAXMIKANTA BEHERA	KHANDAGIRI P.S. /811 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/4079/2025	ASUTOSH CHAMPATY	SIDDHARTH GOUTAM DAS	JANKIA P.S. /217 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/4083/2025	MUZABAAN WAHID SHAIKH @ MOZBAN	S.S.RAY (2)	R.UDAYAGIRI /5 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/4084/2025	KHEMUNDU PANGI	MANORANJAN PADHY	NANDAPUR /121 /2022	AOD20220003086C202500041
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/4085/2025	KESHABA PANGI	MANORANJAN PADHY	NANDAPUR /121 /2022	AOD20220003086C202500039
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/4086/2025	JITENDRA PALAI @ JITU	SAPAN KUMAR LENKA	KHARABEL NAGAR P.S. /153 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/4093/2025	KADIALU JUDHISTI @ K.JUDHISTIR	DIBYAJYOTI SAHOO	GOLANTHARA (BERHAMPUR) /203 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/4095/2025	SARBESWAR SAHOO	ABHAYA KUMAR PARIDA	/ /0	
		VS	VS	()	

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35	D-BLAPL/4098/2025	STATE OF ODISHA CHARAN BEHERA VS	BIKRAM CHANDRA GHADEI VS	// SATYABADI /114 /2019 ()	
36	D-BLAPL/4099/2025	STATE OF ODISHA APSARI PRADHAN VS	RITURANJAN CHHOTARAY VS	// JAGDALPUR /5 /2025 ()	AOR20220003344C202500003
37	D-CMP/5327/2025	STATE OF ODISHA RAJDHANI BUS OWNERS ASSOCIATION, KHURDA VS	SMITA RANJAN PATNAIK VS	// // ()	
38	D-CMP/5366/2025	SK. KAMALUDDIN BIBEKANANDA PRADHAN VS	SUSANTA KUMAR MISHRA VS	// // ()	
39	D-CMP/5376/2025	PARSURAM PRADHAN SANKUTALA SAHANI VS	PABITRA KUMAR BEHERA VS	// // ()	
40	D-CMP/5419/2025	MANJUSHREE MALIK SK NEYAJUDDIN VS	PRATIK DASH VS	// // ()	
41	D-CONTC/5337/2025	SK LAIKUDDIN SHREE IDEAL HOMES PVT. LTD., PARADEEP VS	PRABODHA CHANDRA NAYAK VS	// // ()	
42	D-CONTC/5363/2025	P.L.HARANADH,CHAIRMAN,PARADIP PORT BIDULATA SAHOO VS	TRUST(PPT),PARADEEP,JAGATSINGHPUR ADV. VS	// // ()	
43	D-CONTC/5367/2025	SANTOSH KUMAR BEHERA,DISTRICT EDUCATION OFFICER,CUTTACK GAJENDRA DAS VS	ADV. VS	// // ()	
44	D-CONTC/5417/2025	ASWINI KUMAR BHUYAN,OAS ANJAN KUMAR BRAMHA VS	SHIVSANKAR MOHANTY VS	// // ()	
45	D-CONTC/5430/2025	JAGNESWAR JENA,BLOCK EDUCATION OFFICER,RAIRANGPUR,MAYURBHANJ GANGADHAR RAUTA VS	ADV. VS	// // ()	
		ANU GARG,IAS		//	

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46	D-CONTC/5447/2025	SWARNALATA DHAL VS SANTOSH KUMAR ROUT,OES,DISTRICT EDUCATION OFFICER,CUTTACK	UPASANA BAL VS	// ()	
47	D-CONTC/5457/2025	JYOTIRMAYEE DEVI VS NANDITA SWAIN,DIRECTOR,BBSR	PRATYASISH MOHANTY VS	// ()	
48	D-CRLA/4025/2025	BALARAM SAMAL VS STATE OF ODISHA	BHARATI DASH VS	BARANGA /479 /2024 ()	
49	D-CRLA/4028/2025	PRAKASH MAJHI@PRAKASH KUMAR MAJHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BARGAON /135 /2022 ()	
50	D-CRLA/4050/2025 CRLA/189/2025	KHIROD KUMAR SARANGI VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	SAMBALPUR VIGILANCE /28 /2005 SPECIAL JUDGE(VIG),BARGARH(Bargarh) CT/0000042/2005	
51	D-CRLA/4100/2025	DR LAKSHMAN BEHERA VS STATE OF ODISHA	VS	BALASORE TOWN /52 /2021 ()	LOR20240000012C202500001
52	D-CRLMA/4046/2025	RAMA CHANDRA CHAND VS STATE OF ODISHA	BISWANATH BEHERA VS	// ()	AOR20220003680C202500001
53	D-CRLMC/4010/2025	PRATAP KUMAR BISWAL VS STATE OF ODISHA	PRATIK DASH VS	EOW,BHUBANESWAR /16 /2019 ()	
54	D-CRLMC/4011/2025	SILLA DAVID NAYAK VS STATE OF ODISHA	MANORANJAN MISHRA VS	LALBAG /53 /2021 ()	
55	D-CRLMC/4012/2025	JYOTINDRIYA MOHANTY VS REPUBLIC OF INDIA(CBI)	NITYABRATA BEHURIA VS	// / /0 ()	
56	D-CRLMC/4021/2025	KUNAL PARAMANIK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /90 /2024 ()	
57	D-CRLMC/4022/2025	AJU @ SK. AZHARUDDIN	PRAKASH CHANDRA DASH	PATTAMUNDAI /204 /2012	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	CRLMC/551/2025	VS STATE OF ODISHA	VS	ASST.SESIONS JUDGE(STC),KENDRAPARA(Kendrapara)	
58	D-CRLMC/4023/2025	GAYADHAR BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	ST/0000045/2013 //0 ()	
59	D-CRLMC/4039/2025	BANAJ BEHERA VS STATE OF ODISHA	DEBADATTA MOHANTY VS	BENTKAR (42 MOUZA) UPD CUTTACK /260 /2023 ()	
60	D-CRLMC/4043/2025	ARTEE TRADER, SUNDARGARH VS ASHOKA ISPAT UDYOG, SUNDARGARH	PABITRA KUMAR NAYAK VS	// /0 ()	
61	D-CRLMC/4048/2025	SOUMENDRA NAYAK VS SAMBEET RAY	SUDEEP KUMAR SARANGI VS	// /0 ()	
62	D-CRLMC/4056/2025	KUSHA DIGAL@KUSA@KUSNA@KUSH DIGAL VS STATE OF ODISHA	PRAHALLADA SAHU VS	RAIKIA /16 /2017 ()	
63	D-CRLMC/4059/2025	AJU JENA @ AJIT KUMAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /125 /2023 ()	
64	D-CRLMC/4060/2025	BIKASH CHANDRA SWAIN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MANIABANDHA /33 /2023 ()	
65	D-CRLMC/4065/2025	LOKANATH NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /19 /2000 ()	
66	D-CRLMC/4066/2025 CRLMC/554/2025	NALINI PRUSTY VS ENFORCEMENT DIRECTORATE, BBSR	HEMANT KUMAR MUND VS	CUTTACK VIGILANCE /7 /2018 SPECIAL JUDGE (CBI),BHUBANESWAR(Khordha)	
67	D-CRLMC/4070/2025	RAMA CHANDRA PADHY VS STATE OF ODISHA	DEEPAK PANDA VS	Cc/0000011/2022 CHANDRAPUR /74 /2024 ()	
68	D-CRLMC/4075/2025	SANGITA JAYANTI DASH VS	CHEERA RANJAN SATAPATHY VS	MOTANGA /62 /2023 ()	

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69	D-CRLMC/4082/2025	STATE OF ODISHA BIKASH RANJAN SAHOO VS	AMITAV TRIPATHY VS	// ODAGAON /256 /2023 ()	
70	D-CRLMC/4092/2025	STATE OF ODISHA NIRANJAN JENA VS	PRAVASH CHANDRA JENA VS	// JALESWAR /387 /2021 ()	
71	D-CRLMC/4101/2025	STATE OF ODISHA SANJJAN KUMAR PATWARI VS	ALOK RANJAN MOHANTY VS	// /0 ()	
72	D-CRLMP/4013/2025	PRASANNA KUMAR MAHALA UGRASEN PARIDA VS	AKHAND VS	// /0 ()	
73	D-CRLMP/4019/2025	STATE OF ODISHA SK.ASIF ALI VS	SATYABRATA MOHANTY (1) VS	// /0 ()	
74	D-CRLMP/4052/2025	STATE OF ODISHA BUDHIRAM JENA VS	AMLAN SHAKTI PAUL VS	// /0 ()	
75	D-CRLMP/4076/2025	STATE OF ODISHA SAROJINI BHOLA VS	PRATIK NAYAK VS	// /0 ()	
76	D-CRLMP/4087/2025	STATE OF ODISHA SURENDRA MALLICK VS	SAPAN KUMAR LENKA VS	// /0 ()	
77	D-CRLMP/4090/2025	STATE OF ODISHA RASMITA PATRA VS	PRATAP KUMAR MOHANTY VS	// /0 ()	
78	D-CRLREV/4035/2025	STATE OF ODISHA PRANAB PATRA VS	BIBHU PRASAD MOHANTY VS	// /0 ()	
79	D-FAO/5424/2025	PADMINI PATRA MRUTYUNJAY RAJ VS	NIRANJAN LENKA VS	// /0 ()	
		STATE OF ODISHA		//	

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80	D-FAO/5432/2025	D.M.,M/S NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS KABITA MOHANTA	KADAM ALI KHAN VS	// ()	
81	D-MACA/5320/2025	SANTI PRADHAN VS RAMU SINGHI	BATA KRISHNA PANDA VS	// ()	AOR20220003275C202500009
82	D-MACA/5321/2025	B.M., NATIONAL INSURANCE CO.LTD., JEYPORE VS BASANTI KRISANI	PRASANTA KUMAR MAHALI VS	// ()	
83	D-MACA/5352/2025	DHRUBA CHARAN MEHER VS SAROJ BARIK	DHANANJAYA MUND VS	// ()	
84	D-MATA/5449/2025	SABHYARANI ROUT VS MADAN MOHAN JENA	SANKET KANUNGO VS	// ()	
85	D-MSA/5339/2025	RAJDHANI SYSTEMS AND ESTATES PVT. LTD. VS ODISHA REAL ESTATE REGULATORY AUTHORITY	AFRAAZ SUHAIL VS	// ()	AOD20240000544C202500005
86	D-MSA/5340/2025	RAJDHANI SYSTEMS AND ESTATES PVT. LTD VS ODISHA REAL ESTATE REGULATORY AUTHORITY	AFRAAZ SUHAIL VS	// ()	AOD20240000544C202500004
87	D-MSA/5342/2025	RAJDHANI SYSTEMS AND ESTATES PVT LTD. VS ODISHA REAL ESTATE REGULATORY AUTHORITY	AFRAAZ SUHAIL VS	// ()	AOD20240000544C202500007
88	D-MSA/5343/2025	RAJDHANI SYSTEMS AND ESTATES PVT. LTD. VS ODISHA REAL ESTATE REGULATORY AUTHORITY	AFRAAZ SUHAIL VS	// ()	AOD20240000544C202500006
89	D-OTAPL/5311/2025	COMMISSIONER OF CGST AND CENTRAL EXCISE,ROURKELA VS M/S NATIONAL ALUMINIUM COMPANY LTD.BHUBANESWAR	RESHA KANTI SATAPATHY,SR.S.C VS	// ()	AOR20220001780C202500017
90	D-OTAPL/5344/2025	COMMISSIONER CGST AND CENTRAL EXCISE,ROURKELA VS M/S. SRI BALAJI METALLICS PVT LTD.	RESHA KANTI SATAPATHY,SR.S.C VS	// ()	AOR20220001780C202500018
91	D-OTAPL/5345/2025	COMMISSIONER CGST AND CENTRAL EXCISE,ROURKELA	RESHA KANTI SATAPATHY,SR.S.C	//	AOR20220001780C202500019

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		VS	VS	()	
92	D-RPFAM/5312/2025	M/S. NATIONAL ALUMINIUM COMPANY LIMITED MARCUS JOJO	UPENDRA KUMAR PANDEY	//	AOR20220000085C202500006
		VS	VS	()	
93	D-RPFAM/5313/2025	PHALO BADAIAK @ FLARENS JOJO SAMIKSHYA MAHANANDA	JYOTIKANTA MAHAPATRA	//	AOD20240000001C202500040
		VS	VS	()	
94	D-RPFAM/5390/2025	ANLAN JYOTI CHHOTARAY SUBRAT KUMAR SAHU	KOUSIK ANANDA GURU	//	
		VS	VS	()	
95	D-RPFAM/5398/2025	ANITA SAHU PRABIN KUMAR BEHERA	AMULYA RATNA PANDA	//	
		VS	VS	()	
96	D-RVWPET/5310/2025	ANUNDHATI NAYAK @ ARUNDHATI NAYAK STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000172C202500091
		VS	VS	()	
97	D-TRPCRL/4053/2025	MANOJ KUMAR ROUSTRAY FAKIRA KARNA	ANJAN KUMAR BISWAL	SAMBALPUR VIGILANCE /11 /2020	
		VS	VS	()	
98	D-WA/5336/2025	STATE OF ODISHA(VIG.) NAGESH BHARAT	DINESH KUMAR PANDA	//	
		VS	VS	()	
99	D-WA/5381/2025	UCO BANK, KOLKATA STATE OF ODISHA	GAUTAM TRIPATHY, A.G.A.	//	LOD20240000200C202500096
		VS	VS	()	
100	D-WA/5450/2025	ARUN KUMAR NATH GANGAMANI JENA	RAMAKANTA SARANGI	//	
		VS	VS	()	
101	D-WP(C)/5309/2025	THE COMMISSIONER CUM SECY TO GOVT. OF ODISHA, KHURDA BIMALRAJ OUTSOURCING PVT LTD.	SUKANTA KUMAR DALAI	//	AOD20240000306C202500013
		VS	VS	()	
102	D-WP(C)/5314/2025	STATE OF ODISHA HARI NAYAK	PRASHANTA KUMAR NAYAK	//	AOD20240000333C202500009
		VS	VS	()	

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103	D-WP(C)/5315/2025	NARAYAN BEHERA KSHMA KAR MAHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0 //	
104	D-WP(C)/5316/2025	TANKADHAR SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
105	D-WP(C)/5317/2025	DR.CHAITANYA KUMAR SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
106	D-WP(C)/5318/2025	NABIN PANIGRAHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
107	D-WP(C)/5319/2025	ADAIT CHARAN BHOL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
108	D-WP(C)/5322/2025	NABIN KISHOR SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
109	D-WP(C)/5323/2025	LAXMIDHAR MAHAKUD VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //	
110	D-WP(C)/5324/2025	SARAT RAUT VS LAND ACQUISITION OFFICER, COLLECTORATE, KHORDHA	AJIT KUMAR RATH VS	// 0 //	
111	D-WP(C)/5325/2025	ASHOK KUMAR DALAI VS STATE OF ODISHA	GHANASHYAM DASH VS	// 0 //	AOD20240000821C202500009
112	D-WP(C)/5326/2025	BASANTI ARAKHA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
113	D-WP(C)/5328/2025	PRAKASH KUMAR SASMAL VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //	

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114	D-WP(C)/5329/2025	CHEMANANDA PRADHAN VS STATE OF ODISHA	DAYANIDHI MOHANTY VS	// 0 //	
115	D-WP(C)/5330/2025	SURENDRA NATH SINGH VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //	
116	D-WP(C)/5331/2025	KANAKALATA BHUTIA @ KANAKA BHUTIA VS ODISHA GRAMYA BANK	ATUL TRIPATHY VS	// 0 //	
117	D-WP(C)/5332/2025	DR. SANTOSH KUMAR PATTANAİK VS STATE OF ODISHA	SISIR DAS VS	// 0 //	
118	D-WP(C)/5333/2025	SAMIR KUMAR SAHOO VS STATE OF ODISHA	SOURAV DAS VS	// 0 //	
119	D-WP(C)/5334/2025	MANJULATA KHILLAR @ BARIK VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	
120	D-WP(C)/5335/2025	M/S. MAA TARINI REFRACTORIES AND MONOLITHIC VS CHIEF COMMISSIONER, CT AND GST, ODISHA	BIKRAM KESHARI SAHU VS	// 0 //	AOR20230001017C202500002
121	D-WP(C)/5338/2025	PRADEEP KUMAR PATRA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
122	D-WP(C)/5341/2025	DASARATHI PADHAN VS STATE OF ODISHA	ABINASH PATTJOSHI VS	// 0 //	AOD20240000627C202500003
123	D-WP(C)/5346/2025	BABITA SAHOO VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
124	D-WP(C)/5347/2025	SANKIRTAN GHEE @ SANKIRTTAN GAUD VS STATE OF ODISHA	ABINASH PATTJOSHI VS	// 0 //	AOD20240000627C202500002
125	D-WP(C)/5348/2025	BAS HARIJAN	ABINASH PATTJOSHI	//	AOD20240000627C202500005

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-WP(C)/5349/2025	MANISH AGRAWAL	ABINASH PATTJOSHI	//	AOD20240000627C202500007
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-WP(C)/5350/2025 WP(C)/4085/2025	DADHIBAMAN @ DADHIBABAN PANDA	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	()	
		SANDHYARANI PANIGRAHI		//	
128	D-WP(C)/5351/2025	NARENDRA PRADHAN @ PADHAN	ABINASH PATTJOSHI	//	AOD20240000627C202500004
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-WP(C)/5353/2025	SANGEETARANI PARIDA	SUKANTA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-WP(C)/5354/2025	SNEHAMAYEE KHATUA	SUKANTA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-WP(C)/5355/2025	ANIRUDHA SAMAL	RASHMI KANTA ACHARYA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-WP(C)/5356/2025	SWOPNASHREE SENAPATI	SUKANTA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-WP(C)/5357/2025	SUBBRAT LOKANATH PARIDA	GOURAV MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-WP(C)/5358/2025	TRINATH SAHOO	ARUPANANDA GOSWAMY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-WP(C)/5359/2025	RAJU BHOI	ARUPANANDA GOSWAMY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-WP(C)/5360/2025	MAHENDRA NAYAK	ARUPANANDA GOSWAMY	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/5361/2025	STATE OF ODISHA SATYANARAYAN PRADHAN VS	ARUPANANDA GOSWAMY VS	// // 0	
138	D-WP(C)/5362/2025	STATE OF ODISHA BIRA BEHERA VS	ARUPANANDA GOSWAMY VS	// // 0	
139	D-WP(C)/5364/2025	STATE OF ODISHA PRAMOD NAYAK VS	ARUPANANDA GOSWAMY VS	// // 0	
140	D-WP(C)/5365/2025	STATE OF ODISHA BIKRAM DALEI VS	ARUPANANDA GOSWAMY VS	// // 0	
141	D-WP(C)/5368/2025	STATE OF ODISHA SUKANTI JENA VS	ARUPANANDA GOSWAMY VS	// // 0	
142	D-WP(C)/5369/2025	STATE OF ODISHA KANTI BISWAL VS	ARUPANANDA GOSWAMY VS	// // 0	
143	D-WP(C)/5370/2025	STATE OF ODISHA KABITA BHOI VS	ARUPANANDA GOSWAMY VS	// // 0	
144	D-WP(C)/5371/2025	STATE OF ODISHA DHRUBA CHARAN BISWAL VS	ARUPANANDA GOSWAMY VS	// // 0	
145	D-WP(C)/5372/2025	STATE OF ODISHA NILAMADHAB SAHOO VS	ARUPANANDA GOSWAMY VS	// // 0	
146	D-WP(C)/5373/2025	STATE OF ODISHA SANTILATA PRADHAN VS	ARUPANANDA GOSWAMY VS	// // 0	
147	D-WP(C)/5374/2025	STATE OF ODISHA BASANTI BHOI VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/5375/2025	BHASKAR BISWAL VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
149	D-WP(C)/5377/2025	SUKANTI BARAL VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
150	D-WP(C)/5378/2025	BABAN BISWAL VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
151	D-WP(C)/5379/2025	SURENDRA BEHERA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
152	D-WP(C)/5380/2025	AGADHU SAHOO VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
153	D-WP(C)/5382/2025	SANJAY KUMAR PRADHAN VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
154	D-WP(C)/5383/2025	SANKAR PRADHAN VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
155	D-WP(C)/5384/2025	ASHIS KUMAR DAS VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
156	D-WP(C)/5385/2025	TILA @ TILOTTAMA NAYAK VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
157	D-WP(C)/5386/2025	PADMACHARAN SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //	
158	D-WP(C)/5387/2025	MALATI BHOI VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
159	D-WP(C)/5388/2025	BHAGABAN PARIDA	ARUPANANDA GOSWAMY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/5389/2025	AKSHAYA KUMAR GUIN	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/5391/2025	LAXMIDHAR BEHERA	ARUPANANDA GOSWAMY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/5392/2025	GURUBUX SINGH AHLUWALIA	PITAMBAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/5393/2025	KRUSHNA CHANDRA RAA	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/5394/2025	BISWANATH MARNDI	MANAS PATI	//	AOR20220001535C202500027
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/5395/2025	HARA PANCHABIHAR	MANAS PATI	//	AOR20220001535C202500028
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/5396/2025	RAGHUNATH GOCHHIKAR	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/5397/2025	SUNITA CHOUDHARY	KAJAL SATYAVRATY DEVESH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/5399/2025	PRASHANT KUMAR JENA	ANURAG PATI	//	
		VS	VS	0	
		ODISHA ELECTRICITY REGULATORY COMMISSION, BBSR		//	
169	D-WP(C)/5400/2025	SUNITA CHOUDHARY	KAJAL SATYAVRATY DEVESH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/5401/2025	SUNITA CHOUDHARY	KAJAL SATYAVRATY DEVESH	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/5402/2025	STATE OF ODISHA ABHISEK ROUT VS	SAIBRATA RATH VS	// // 0	
172	D-WP(C)/5403/2025	STATE OF ODISHA SUNITA CHOUDHARY VS	KAJAL SATYAVRATY DEVESH VS	// // 0	
173	D-WP(C)/5404/2025	STATE OF ODISHA SRIKANTA DIGAL VS	SUSANTA KUMAR LENKA VS	// // 0	
174	D-WP(C)/5405/2025	RUPELI NAYAK BHAGYARATHI MOHANTY VS	BIBHUTI BHUSAN NANDA VS	// // 0	
175	D-WP(C)/5406/2025	STATE OF ODISHA PARBATI LENKA VS	KAPILA CHARAN NAYAK VS	// // 0	
176	D-WP(C)/5407/2025	STATE OF ODISHA SWARUPA RANJAN MOHAPATRA VS	BIBHUTI BHUSAN NANDA VS	// // 0	
177	D-WP(C)/5408/2025	STATE OF ODISHA BIRANCHI MALLICK VS	BIKRAM CHANDRA GHADEI VS	// // 0	
178	D-WP(C)/5409/2025	STATE OF ODISHA URMILA MOHANTA VS	RAMA CHANDRA JENA VS	// // 0	
179	D-WP(C)/5410/2025	STATE OF ODISHA VENKATESH KUMAR DHAL VS	SWAPNA KUMAR OJHA VS	// // 0	
180	D-WP(C)/5411/2025	STATE OF ODISHA MAYADHAR SAHOO VS	ARUN KUMAR PATRA VS	// // 0	
181	D-WP(C)/5412/2025	STATE OF ODISHA SANJEEB KUMAR PUHAN VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/5413/2025	ALL ODISHA INCLUSIVE EDUCATION VOLUNTEER ASSOCIATION VS STATE OF ODISHA	ABHIRAM KUMAR NAYAK VS	// 0 //	AOD20240000333C202500010
183	D-WP(C)/5414/2025	M/S SWARNASHREE REALCON PVT.LTD VS TP CENTRAL ODISHA DISTRIBUTION LIMITED	BISWAJIT NAYAK VS	// 0 //	
184	D-WP(C)/5415/2025	MAMATA RANI JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
185	D-WP(C)/5416/2025	AYUBO MANDAL VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
186	D-WP(C)/5418/2025	BINAYAK GAMANGA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
187	D-WP(C)/5420/2025	PRATYUSA KUMAR DAS VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
188	D-WP(C)/5421/2025	PRADEEP KUMAR RAITA VS STATE OF ORISSA	DHANESWAR BEHERA VS	// 0 //	
189	D-WP(C)/5422/2025	UNION OF INDIA VS ADITYA PRASAD PANDA	DURGA PRASAD PATNAIK VS	// 0 //	
190	D-WP(C)/5423/2025	ASHOK KUMAR DASH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
191	D-WP(C)/5425/2025	DARSANA RAITA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
192	D-WP(C)/5426/2025	KAKALA KANHAR VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //	
193	D-WP(C)/5427/2025	LOKANATH RAITO	DHANESWAR BEHERA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/5428/2025	BIKRAM KUMAR PRADHAN	ASHIT KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/5429/2025	BELAL KHAN	UMA CHARAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/5431/2025	ABHISHEK MISHRA	SANKET KANUNGO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/5433/2025	BIJAY KUMAR SETHI	KABIRAJ PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/5434/2025	BASUDEV BARIK	KARUNAKAR RATH	//	
		VS	VS	0	
		VICE CHANCELLOR , UTKAL UNIVERSITY OF CULTURE		//	
199	D-WP(C)/5435/2025	BIBHUTI BHUSAN MALIK	BIPLABA P.B. BAHALI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/5436/2025	PRAVAS RANJAN NANDA	BINAYA KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/5437/2025	BHASKER MAHALIK	AMARENDRA PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/5438/2025	ASHOK KUMAR KHANDA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/5439/2025	SATYABRATA GHOSH	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/5440/2025	PRASHANTA KUMAR MOHANTA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	

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FILING REPORT AS ON :06/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/5441/2025	STATE OF ODISHA DINESH KUMAR TIPIRIA VS	SUKANTA KUMAR MISHRA VS	// // 0	
206	D-WP(C)/5442/2025	STATE OF ODISHA MOTILAL NAIK VS	SUKANTA KUMAR MISHRA VS	// // 0	
207	D-WP(C)/5443/2025	STATE OF ODISHA TAPAS KUMAR DANDAPAT VS	SUKANTA KUMAR MISHRA VS	// // 0	
208	D-WP(C)/5444/2025	STATE OF ODISHA HIMANSU KUMAR MOHAPATRA VS	SUKANTA KUMAR MISHRA VS	// // 0	
209	D-WP(C)/5445/2025	STATE OF ODISHA BABULA MOHANTA VS	SUKANTA KUMAR MISHRA VS	// // 0	
210	D-WP(C)/5446/2025	STATE OF ODISHA DASAMATI KISAN VS	PRAVASH CHANDRA JENA VS	// // 0	
211	D-WP(C)/5448/2025	STATE OF ODISHA SARANGADHAR MOHAPATRA VS	SAROJA KANTA SAMAL VS	// // 0	
212	D-WP(C)/5451/2025	STATE OF ODISHA SARAT CHANDRA NAYAK VS	DURGESH NARAYAN RATH VS	// // 0	
213	D-WP(C)/5452/2025	STATE OF ODISHA BHARAT KUMAR AGRAWAL VS	PRABODHA CHANDRA NAYAK VS	// // 0	
214	D-WP(C)/5453/2025	COMNR OF COMMERCIAL TAXES (C.T.) AND GOODS AND SERVICE TAX (G.S.T.), CUTTACK KAMPA BHAI VOCATIONAL TRAINING INSTITUTE LSMIBD	SMITABHAGYA CHANDRA DEV DASH VS	// // 0	
215	D-WP(C)/5454/2025	STATE OF ODISHA BABITA SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/5455/2025	LOPAMUDRA PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()	
217	D-WP(C)/5456/2025	SUSHANT SAHOO @ SUSHANTO SAHU VS UNION OF INDIA	SOUMYA MISHRA VS	// ()	
218	D-ABLAPL/4014/2025	BANKA BIHARI MISHRA VS STATE OF ODISHA	KAILASH CH. SATAPATHY VS	LAXMISAGAR P.S. /514 /2024 ()	
219	D-ABLAPL/4016/2025	HRUDANANDA DAS VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	RAJKANIKA /484 /2024 ()	
220	D-ABLAPL/4017/2025	NISHANT KUMAR BEHURIA VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	TIHIDI /553 /2024 ()	
221	D-ABLAPL/4018/2025	MANAS PANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 ()	
222	D-ABLAPL/4020/2025 ABLAPL/1531/2025	BABAJI @ PRAMOD KUMAR NAYAK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /4 /2018 ()	
223	D-ABLAPL/4024/2025	BIKRAM SUNDARAY @ BIKRAM SUNDARA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	RAGHUNATHPALI /468 /2024 ()	
224	D-ABLAPL/4027/2025	SANJAYA KUMAR PANDA VS STATE OF ODISHA	AJIT CH MOHAPATRA VS	BHADRESWAR /189 /2024 ()	
225	D-ABLAPL/4032/2025	CHIKU @ AKSHAY KUMAR BHOI VS STATE OF ODISHA	UMESH SAMAL VS	MOTANGA /36 /2025 ()	
226	D-ABLAPL/4037/2025	PUMACHANDRA NAYAK @ PURNACHANDRA NAYAK VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	BHADRAK RURAL /666 /2024 ()	
227	D-ABLAPL/4040/2025	KALPATARU PARIDA @ CHANDU	SATYA RANJAN MULIA	JAGATPUR /38 /2025	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
228	D-ABLAPL/4041/2025	STATE OF ODISHA LINGARAJ MOHANTY	SATYA RANJAN MULIA	BADAGODA P.S. /40 /2025	
		VS	VS	()	
229	D-ABLAPL/4042/2025	STATE OF ODISHA GOLAP BEHERA @ GOPLAP BEHERA	ANITA SAHOO	FATEGARH /215 /2024	
		VS	VS	()	
230	D-ABLAPL/4055/2025	STATE OF ODISHA BISWESWAR PRADHAN	SUSANTA KUMAR LENKA	JATNI P.S. /50 /2025	
		VS	VS	()	
231	D-ABLAPL/4058/2025	STATE OF ODISHA DEEPAK SINGHAL @ SONU	SAILABALA JENA	CHANDILI /104 /2021	
		VS	VS	()	
232	D-ABLAPL/4061/2025	STATE OF ODISHA SUSHIL KUMAR AGARWAL	MIHIR KANTA RATH	PLANTSITE /1087 /2024	
		VS	VS	()	
233	D-ABLAPL/4064/2025	STATE OF ODISHA SASHI PANDA	SANTOSH KUMAR DASH	SATYABADI /19 /2025	
		VS	VS	()	
234	D-ABLAPL/4067/2025	STATE OF ODISHA JAY PRAKASH SAMANTA	JAYANTA KUMAR MAJHI	BALIAPAL /34 /2025	
		VS	VS	()	
235	D-ABLAPL/4071/2025	STATE OF ODISHA SK. BASIR	MANORANJAN PADHY	PAPADAHANDI /76 /2019	AOD20220003086C202500038
		VS	VS	()	
236	D-ABLAPL/4072/2025	STATE OF ODISHA BUNTY NAG	MANORANJAN PADHY	PAPADAHANDI /76 /2019	AOD20220003086C202500037
		VS	VS	()	
237	D-ABLAPL/4073/2025	STATE OF ODISHA KALU KHORA	MANORANJAN PADHY	PAPADAHANDI /76 /2019	AOD20220003086C202500036
		VS	VS	()	
238	D-ABLAPL/4080/2025	STATE OF ODISHA PRAKASH RAM @ PRAKASH KUMAR RAM	SOUMYA RANJAN DAS	PLANTSITE /38 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :06/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-ABLAPL/4081/2025	STATE OF ODISHA BIRANCHI NARAYAN PRADHAN VS	AMITAV TRIPATHY VS	// FATEGARH /13 /2025 ()	
240	D-ABLAPL/4088/2025	STATE OF ODISHA HITU @ HITESH JAIN VS	PRASHANTA KUMAR NAYAK VS	// KANTABANJI /44 /2025 ()	AOD20240000333C202500011
241	D-ABLAPL/4089/2025	STATE OF ODISHA NAMBURU GANPATI @ N.GANAPATI RAO VS	AMIT PRASAD BOSE VS	// JEYPORE MAHILA /7 /2025 ()	
242	D-ABLAPL/4091/2025	STATE OF ODISHA RABINDRA HATI VS	PRAVASH CHANDRA JENA VS	// BASTA /131 /2024 ()	
243	D-ABLAPL/4094/2025	STATE OF ODISHA TARUN PRADHAN @ TARUN KUMAR PRADHAN VS	RAKESH BEHERA VS	// COLLIERY /57 /2025 ()	
244	D-ABLAPL/4096/2025	STATE OF ODISHA ALOK RANJAN ROUT @ ALOK ROUT VS	DIBYAJYOTI SAHOO VS	// SORO /80 /2025 ()	
245	D-ABLAPL/4097/2025	STATE OF ODISHA SUSANTA KUMAR DAS VS	DIBYAJYOTI SAHOO VS	// SORO /103 /2025 ()	
246	D-ABLAPL/4102/2025	STATE OF ODISHA BIJAYA @ BIJAYA KUMAR MOHANTY VS	PRATAP CHANDRA MISHRA VS	// SOSO /18 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :06/02/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-COPET/32/2003 COPET/32/2003	ORISSA DRUGS and CHEM. MP	AJIT KUMAR CHAUBEY	1/2025
2	D-CRLMA/4046/2025 CRLMA/ /	RAMA CHANDRA CHAND MP	BISWANATH BEHERA	3/2025
3	D-WPC(OAC)/3387/2011 WPC(OAC)/3387/2011	KAILASH CHANDRA DAS MP		4/2025
4	D-CRLMA/4046/2025 CRLMA/ /	RAMA CHANDRA CHAND MP	BISWANATH BEHERA	4/2025
5	D-MSA/33/2002 MSA/33/2002	RADHAKRISHNA MP		11/2025
6	D-MSA/5339/2025 MSA/ /	RAJDHANI SYSTEMS AND ESTATES PVT. MP	ABHRAAZ SUHAIL	12/2025
7	D-MSA/5340/2025 MSA/ /	RAJADHANI SYSTEMS AND ESTATES PVT MP	ABHRAAZ SUHAIL	13/2025
8	D-MSA/5340/2025 MSA/ /	RAJADHANI SYSTEMS AND ESTATES PVT MP	ABHRAAZ SUHAIL	14/2025
9	D-MSA/5339/2025 MSA/ /	RAJDHANI SYSTEMS AND ESTATES PVT. MP	ABHRAAZ SUHAIL	15/2025
10	D-MSA/5342/2025 MSA/ /	RAJDHANI SYSTEMS AND ESTATES PVT MP	ABHRAAZ SUHAIL	16/2025
11	D-TRPCRL/4053/2025 TRPCRL/ /	FAKIRA KARNA MP	ANJAN KUMAR BISWAL	16/2025
12	D-MSA/5342/2025 MSA/ /	RAJDHANI SYSTEMS AND ESTATES PVT MP	ABHRAAZ SUHAIL	17/2025
13	D-MSA/5343/2025 MSA/ /	RAJDHANI SYSTEMS AND ESTATES PVT. MP	ABHRAAZ SUHAIL	18/2025
14	D-MSA/5343/2025 MSA/ /	RAJDHANI SYSTEMS AND ESTATES PVT. MP	ABHRAAZ SUHAIL	19/2025
15	D-OTAPL/5311/2025 OTAPL/ /	COMMISSIONER OF CGST AND CENTRAL EXCISE MP	CHANDRANILASATAPATHY,SR.S.C	25/2025
16	D-OTAPL/5311/2025 OTAPL/ /	COMMISSIONER OF CGST AND CENTRAL EXCISE MP	CHANDRANILASATAPATHY,SR.S.C	26/2025
17	D-OTAPL/5344/2025 OTAPL/ /	COMMISSIONER CGST AND CENTRAL EXCISE MP	CHANDRANILASATAPATHY,SR.S.C	27/2025
18	D-OTAPL/5344/2025 OTAPL/ /	COMMISSIONER CGST AND CENTRAL EXCISE MP	CHANDRANILASATAPATHY,SR.S.C	28/2025
19	D-OTAPL/5345/2025 OTAPL/ /	COMMISSIONER CGST AND CENTRAL EXCISE MP	CHANDRANILASATAPATHY,SR.S.C	29/2025
20	D-OTAPL/5345/2025 OTAPL/ /	COMMISSIONER CGST AND CENTRAL EXCISE MP	CHANDRANILASATAPATHY,SR.S.C	30/2025
21	D-CRLMP/38275/2024 CRLMP/1773/2024	BAYAMAN PANDA MP	KHIROD KUMAR SWAIN	37/2025
22	D-JCRLA/8/2014 JCRLA/8/2014	SUSANTA @ SUSIL MP	M/S RITA SINGH(AMICUS CURIAE)	41/2025
23	D-RVWPET/5310/2025 RVWPET/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	56/2025
24	D-RVWPET/5310/2025 RVWPET/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	57/2025
25	D-RPFAM/31944/2024 RPFAM/217/2024	ASIMA JENA MP	PRATIK NAYAK	75/2025
26	D-RPFAM/5312/2025	MARCUS JOJO	UPENDRA KUMAR PANDEY	

27	RPFAM/ / D-RPFAM/5390/2025	MP SUBRAT KUMAR SAHU	KOUSIK ANANDA GURU	76/2025
28	RPFAM/ / D-RPFAM/5398/2025	MP PRABIN KUMAR BEHERA	AMULYA RATNA PANDA	77/2025
29	RPFAM/ / D-CMAPL/775/2022	MP OMPRAKASH AGRAWALA	SWAYAMJIT ROUT	78/2025
30	CMAPL/775/2022 D-FAO/585/2020	MP SANTOSH KU.BADATYA	DINESH KUMAR PANDA	91/2025
31	FAO/585/2020 D-CMAPL/775/2022	MP OMPRAKASH AGRAWALA	SWAYAMJIT ROUT	91/2025
32	CMAPL/775/2022 D-FAO/48352/2024	MP DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.	PRANOD KUMAR TRIPATHY	92/2025
33	FAO/530/2024 D-FAO/5424/2025	MP MRUTYUNJAY RAJ	NIRANJAN LENKA	92/2025
34	FAO/ / D-FAO/5424/2025	MP MRUTYUNJAY RAJ	NIRANJAN LENKA	93/2025
35	FAO/ / D-MATA/872/2025	MP APARAJITA DEEP MANNA	BIBHU PRASAD MOHANTY	94/2025
36	MATA/ / D-FAO/5432/2025	MP D.M.,M/S NEW INDIA ASSURANCE CO. LTD.	DAJANTA KHAN	94/2025
37	FAO/ / D-CRLREV/4035/2025	MP PRANAB PATRA	BIBHU PRASAD MOHANTY	95/2025
38	CRLREV/ / D-BLAPL/1792/2025	MP MAMUDHANA BAGHA		101/2025
39	BLAPL/697/2025 D-BLAPL/33780/2024	MP AAMIR KHAN	DEVASHIS PANDA	175/2025
40	BLAPL/11344/2024 D-BLAPL/1909/2025	MP SANTOSH SAHU	JYOTIRMAYA SAHOO	176/2025
41	BLAPL/710/2025 D-BLAPL/4310/2024	MP PRASANTA RANA @ PENDU		177/2025
42	BLAPL/1189/2024 D-BLAPL/2010/2025	MP MANAGALA SINGH HARIJAN	MANORANJAN PADHY	178/2025
43	BLAPL/ / D-BLAPL/38884/2024	MP SASHANKA PRADHAN		179/2025
44	BLAPL/720/2025 D-BLAPL/38882/2024	MP SRIKANTA PRADHAN		180/2025
45	BLAPL/730/2025 D-BLAPL/10148/2024	MP GYANA RANJAN PRUSTY	BISWAJIT MOHAPATRA, SUBRATA PANDA, R.K.PARIDA	181/2025
46	BLAPL/3231/2024 D-BLAPL/4079/2025	MP ASUTOSH CHAMPATY	SIDDHARTH GOUTAM DAS	182/2025
47	BLAPL/ / D-RSA/24650/2024	MP MAMATA PATRA	SAMIR KUMAR MISHRA, SR.ADV.	183/2025
48	RSA/181/2024 D-CMP/5327/2025	MP RAJDHANI BUS OWNERS ASSOCIATION, KSHIRBARI	ANJAN PATNAIK	183/2025
49	CMP/ / D-CMP/5157/2025	MP ARUN KUMAR SWAIN @ ARUN SWAIN	SUSHANTA KUMAR JOSHI	213/2025
50	CMP/ / D-CMP/5419/2025	MP SK NEYAJUDDIN	PRATIK DASH	214/2025
51	CMP/ / D-CMP/2735/2025	MP SURU MURMU	SOURAV BHUYAN	215/2025
52	CMP/ / D-ABLAPL/4865/2019	MP SIBA PATRA		216/2025
53	ABLAPL/4865/2019 D-ABLAPL/1612/2025	MP CHIRANJIT PARIDA		354/2025
54	ABLAPL/701/2025 D-ABLAPL/38690/2024	MP MALAYA SWAIN		355/2025
55	ABLAPL/51/2025 D-ABLAPL/28469/2024	MP UDIT ANSHUMAN MAJHI @ UDIT MAJHI	MRUTYUNJAY PAGAL	356/2025
56	ABLAPL/10477/2024 D-ABLAPL/29435/2024	MP RAJESH KHORA @ RAJU KHORA		357/2025
57	ABLAPL/10994/2024 D-ABLAPL/29440/2024	MP SEKH BASIR		358/2025
	ABLAPL/10950/2024	MP		359/2025

58	D-ABLAPL/37384/2024 ABLAPL/14339/2024	DEBI PRASAD PANI MP		360/2025
59	D-ABLAPL/36279/2024 ABLAPL/13860/2024	SANTOSH KUMAR MALLICK @ SANTOSH MALLCIK MP		361/2025
60	D-ABLAPL/21863/2024 ABLAPL/8227/2024	PRASANT KUMAR JENA @ RASA JENA MP		362/2025
61	D-ABLAPL/1798/2025 ABLAPL/769/2025	ANTARYAMI PRUSTY MP	LAXMIDHAR MAHAPATRA	363/2025
62	D-ABLAPL/39050/2024 ABLAPL/15014/2024	KASI ROUT MP		364/2025
63	D-MACA/5321/2025 MACA/ /	B.M., NATIONAL INSURANCE CO.LTD., JEPRASA MP	PRASANTA KUMAR MAHALI	430/2025
64	D-MACA/5321/2025 MACA/ /	B.M., NATIONAL INSURANCE CO.LTD., JEPRASA MP	PRASANTA KUMAR MAHALI	431/2025
65	D-MACA/5320/2025 MACA/ /	SANTI PRADHAN MP	BATA KRISHNA PANDA	432/2025
66	D-MACA/5352/2025 MACA/ /	DHRUBA CHARAN MEHER MP	DHANANJAYA MUND	433/2025
67	D-CRLA/1068/2023 CRLA/1068/2023	BAPUNA@SANJUA DALEI@SANJAY DAL MP	BISWARANJAN DALAI	433/2025
68	D-CRLA/4025/2025 CRLA/ /	BALARAM SAMAL MP	BHARATI DASH	434/2025
69	D-MACA/1308/2023 MACA/1308/2023	ORIENTAL INSURANCE CO. LTD. MP	SOMNATH ROY	434/2025
70	D-CRLA/735/2017 CRLA/735/2017	PURNA CHANDRA MOHANTA MP	M/S.JAGAJIT PANDA, (MR.SAPAN KUMAR PAL)	435/2025
71	D-MACA/1308/2023 MACA/1308/2023	ORIENTAL INSURANCE CO. LTD. MP	SOMNATH ROY	435/2025
72	D-CRLMC/25653/2024 CRLMC/3290/2024	KUNU ACHARYA @ NIRMAL ACHARYA MP		436/2025
73	D-CRLA/4050/2025 CRLA/189/2025	KHIROD KUMAR SARANGI MP	HEMANT KUMAR MUND	436/2025
74	D-MACA/498/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., BO MP	SABAR SATPATHY	436/2025
75	D-MACA/466/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., BO MP	SABAR SATPATHY	437/2025
76	D-CRLMC/38465/2024 CRLMC/58/2025	JAMBESWAR PATRA MP	MANORANJAN MISHRA	437/2025
77	D-CRLA/4050/2025 CRLA/189/2025	KHIROD KUMAR SARANGI MP	HEMANT KUMAR MUND	437/2025
78	D-CRLMC/4010/2025 CRLMC/ /	PRATAP KUMAR BISWAL MP	PRATIK DASH	438/2025
79	D-MACA/54904/2024 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., AN MP	GIDAM ALI KHAN	438/2025
80	D-CRLA/803/2022 CRLA/803/2022	KANHU MARANDI@MAJHI MP	CHITTA RANJAN SAHU	438/2025
81	D-MACA/54386/2024 MACA/181/2025	YASMIN PERWEEN MP	SARAT CHANDRA SWAIN	439/2025
82	D-CRLMC/4012/2025 CRLMC/ /	JYOTINDRIYA MOHANTY MP	NITYABRATA BEHURIA	439/2025
83	D-CRLMC/4023/2025 CRLMC/ /	GAYADHAR BEHERA MP	BIJAY KUMAR BEHERA	440/2025
84	D-MACA/54386/2024 MACA/181/2025	YASMIN PERWEEN MP	SARAT CHANDRA SWAIN	440/2025
85	D-CRLMC/4039/2025 CRLMC/ /	BANAJ BEHERA MP	DEBADATTA MOHANTY	441/2025
86	D-CRLMC/4043/2025 CRLMC/ /	ARTEE TRADER, SUNDARGARH MP	PABITRA KUMAR NAYAK	442/2025
87	D-CRLMC/4066/2025 CRLMC/554/2025	NALINI PRUSTY MP	HEMANT KUMAR MUND	443/2025
88	D-CRLMC/4070/2025 CRLMC/ /	RAMA CHANDRA PADHY MP	DEEPAK PANDA	444/2025
89	D-CRLMC/4075/2025	SANGITA JAYANTI DASH	CHEERA RANJAN SATAPATHY	

	CRLMC/ /	MP		445/2025
90	D-CRLMC/2355/2009	K.BADRINARAYAN PATRO		
	CRLMC/2355/2009	MP		446/2025
91	D-CRLMC/4101/2025	SANJJAN KUMAR PATWARI	ALOK RANJAN MOHANTY	
	CRLMC/ /	MP		447/2025
92	D-WA/5336/2025	NAGESH BHARAT	DINESH KUMAR PANDA	
	WA/ /	MP		995/2025
93	D-WA/54696/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/44/2025	MP		996/2025
94	D-WA/2677/2025	SADASHIBA NAYAK	AKSHAYA KUMAR NAYAK	
	WA/ /	MP		997/2025
95	D-WA/2417/2025	MANOJ KUMAR DASH	PRATIK DASH	
	WA/ /	MP		998/2025
96	D-WA/5381/2025	STATE OF ODISHA	GAUTAM TRIPATHY, A.G.A.	
	WA/ /	MP		999/2025
97	D-WA/5381/2025	STATE OF ODISHA	GAUTAM TRIPATHY, A.G.A.	
	WA/ /	MP		1000/2025
98	D-WA/5381/2025	STATE OF ODISHA	GAUTAM TRIPATHY, A.G.A.	
	WA/ /	MP		1001/2025
99	D-WP(C)/33988/2022	M/S SHRI MAHAVIR FERRO ALLOYS PVT. NIDA, BOKIRO, NIDA, BOKIRO	NIDA, BOKIRO, NIDA, BOKIRO, N.M.ROUT	
	WP(C)/33988/2022	MP		2297/2025
100	D-WP(C)/33988/2022	M/S SHRI MAHAVIR FERRO ALLOYS PVT. NIDA, BOKIRO, NIDA, BOKIRO	NIDA, BOKIRO, NIDA, BOKIRO, N.M.ROUT	
	WP(C)/33988/2022	MP		2298/2025
101	D-WP(C)/50013/2024	M/S BHARTI TELEMEDIA LIMITED, BBSR KAJAL SAHOO		
	WP(C)/30364/2024	MP		2299/2025
102	D-WP(C)/31251/2024	PANCHANAN SAHOO	MR.S.NAYAK, ASC	
	WP(C)/17632/2024	MP		2300/2025
103	D-WP(C)/37333/2024	AMITA AGRAWAL	AGA	
	WP(C)/21341/2024	MP		2301/2025
104	D-WP(C)/39671/2024	GOVERNING BODY OF JALESWAR (DEGREE COLLEGE)	GOVERNING BODY OF JALESWAR	
	WP(C)/26073/2024	MP		2302/2025
105	D-WP(C)/31262/2024	CHANDRAKANTA PRADHAN		
	WP(C)/17637/2024	MP		2303/2025
106	D-WP(C)/31253/2024	RAJAT SAHU		
	WP(C)/17634/2024	MP		2304/2025
107	D-WP(C)/5309/2025	BIMALRAJ OUTSOURCING PVT LTD.	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		2305/2025
108	D-WP(C)/2736/2025	DR. BIKASH RANJAN ACHARYA	SUBHADUTTA ROURAY	
	WP(C)/2337/2025	MP		2306/2025
109	D-WP(C)/31741/2024	DEBIDUTTA MOHANTY	BHABANI SHANKAR DASPARIDA	
	WP(C)/18244/2024	MP		2307/2025
110	D-WP(C)/5329/2025	CHEMANANDA PRADHAN	DAYANIDHI MOHANTY	
	WP(C)/ /	MP		2308/2025
111	D-WP(C)/5328/2025	PRAKASH KUMAR SASMAL	BISWAJIT NAYAK	
	WP(C)/ /	MP		2309/2025
112	D-WP(C)/5331/2025	KANAKALATA BHUTIA @ KANAKA BHUTIA	TATUL TRIPATHY	
	WP(C)/ /	MP		2310/2025
113	D-WP(C)/5314/2025	HARI NAYAK	PRASHANTA KUMAR NAYAK	
	WP(C)/ /	MP		2311/2025
114	D-WP(C)/52388/2024	DIVYAM AGARWAL	RAMESH AGARWAL	
	WP(C)/31914/2024	MP		2312/2025
115	D-WP(C)/5338/2025	PRADEEP KUMAR PATRA	ARUN KUMAR PATRA	
	WP(C)/ /	MP		2313/2025
116	D-WP(C)/7423/2017	SUBODH KUMAR UPADHAYA	M/S.GAUTAM MISRA	
	WP(C)/7423/2017	MP		2314/2025
117	D-WP(C)/7423/2017	SUBODH KUMAR UPADHAYA	M/S.GAUTAM MISRA	
	WP(C)/7423/2017	MP		2315/2025
118	D-WP(C)/5335/2025	M/S. MAA TARINI REFRACTORIES AND MACHINERY	MONALITH KESHARI SAHU	
	WP(C)/ /	MP		2316/2025
119	D-WP(C)/5350/2025	DADHIBAMAN @ DADHIBABAN PANDA	SATYAJIT MOHAPATRA (2)	
	WP(C)/4085/2025	MP		2317/2025
120	D-WP(C)/7841/2012	BRAJA KISHORE BISWAL	M/S.GAUTAM MUKHERJI	
	WP(C)/7841/2012	MP		2318/2025

121	D-WP(C)/7841/2012 WP(C)/7841/2012	BRAJA KISHORE BISWAL MP	M/S.GAUTAM MUKHERJI	2319/2025
122	D-WP(C)/7841/2012 WP(C)/7841/2012	BRAJA KISHORE BISWAL MP	M/S.GAUTAM MUKHERJI	2320/2025
123	D-WP(C)/5357/2025 WP(C)/ /	SUBRAT LOKANATH PARIDA MP	GOURAV MOHANTY	2321/2025
124	D-WP(C)/55262/2024 WP(C)/571/2025	JAGABANDHU PRADHAN MP	SUKANTA KUMAR DALAI,S.MOHAPATRA, J.BHUYAN, B.BHUYAN, S	2322/2025
125	D-WP(C)/4612/2025 WP(C)/3647/2025	MAMATA MANJARI SETHI MP	KISHORE KUMAR MISHRA	2323/2025
126	D-WP(C)/1111/2025 WP(C)/1306/2025	M/S. GROUP NO.5 SECURITY AND MANPOWER MP	SUBRANT KUMAR MISHRA, KHURDA	2324/2025
127	D-WP(C)/1461/2025 WP(C)/1474/2025	BHUPENDAR SINGH SARDAR MP		2325/2025
128	D-WP(C)/5393/2025 WP(C)/ /	KRUSHNA CHANDRA RAA MP	JANAKI KANTA MAHAPATRA	2326/2025
129	D-WP(C)/5396/2025 WP(C)/ /	RAGHUNATH GOCHHIKAR MP	SAIBRATA RATH	2327/2025
130	D-WP(C)/5399/2025 WP(C)/ /	PRASHANT KUMAR JENA MP	ANURAG PATI	2328/2025
131	D-WP(C)/39177/2024 WP(C)/23487/2024	ANIRUDHA DAS MP	RAMDAS ACHARY	2329/2025
132	D-WP(C)/5404/2025 WP(C)/ /	SRIKANTA DIGAL MP	SUSANTA KUMAR LENKA	2330/2025
133	D-WP(C)/5402/2025 WP(C)/ /	ABHISEK ROUT MP	SAIBRATA RATH	2331/2025
134	D-WP(C)/5406/2025 WP(C)/ /	PARBATI LENKA MP	KAPILA CHARAN NAYAK	2332/2025
135	D-WP(C)/4034/2025 WP(C)/3337/2025	NIRANJAN SAMANTRAY MP	CHITTA RANJAN LENKA	2333/2025
136	D-WP(C)/5412/2025 WP(C)/ /	SANJEEB KUMAR PUHAN MP	SWAPNA KUMAR OJHA	2334/2025
137	D-WP(C)/5411/2025 WP(C)/ /	MAYADHAR SAHOO MP	ARUN KUMAR PATRA	2335/2025
138	D-WP(C)/2886/2025 WP(C)/2493/2025	MAA SAMALEI SELF HELP GROUP, LAXMI MP	PERUGUDAS	2336/2025
139	D-WP(C)/54418/2024 WP(C)/3993/2025	M/S SHREE BINAYAK TRADERS, JAGANNATH MP	ANURAG BHADRACHALAKHAPATRA	2337/2025
140	D-WP(C)/3110/2025 WP(C)/2660/2025	PRAGATI SELF HELP GROUP, KALAJAMUNGI MP	ABHIJIT DAS	2338/2025
141	D-WP(C)/5414/2025 WP(C)/ /	M/S SWARNASHREE REALCON PVT.LTD MP	BISWAJIT NAYAK	2340/2025
142	D-WP(C)/5415/2025 WP(C)/ /	MAMATA RANI JENA MP	SHASHI BHUSAN JENA	2341/2025
143	D-WP(C)/54399/2024 WP(C)/3958/2025	BUDHESWAR MARNDI MP	MAHENDRA KUMAR SAHOO	2342/2025
144	D-WP(C)/5207/2025 WP(C)/ /	ASHOK KUMAR PANDA MP	PRATIK DASH	2343/2025
145	D-WP(C)/48848/2024 WP(C)/29606/2024	ARUNA RANA MP	SANTOSH KUMAR DASH	2344/2025
146	D-WP(C)/4066/2025 WP(C)/3707/2025	NARAYAN RATHA MP	AMIT KUMAR NATH	2345/2025
147	D-WP(C)/5422/2025 WP(C)/ /	UNION OF INDIA MP	DURGA PRASAD PATTNAIK	2346/2025
148	D-WP(C)/5422/2025 WP(C)/ /	UNION OF INDIA MP	DURGA PRASAD PATTNAIK	2347/2025
149	D-WP(C)/13466/2024 WP(C)/7495/2024	DR.HARIPRASAD PATTANAYAK MP	SUBHASIS MOHAPATRA	2348/2025
150	D-WP(C)/5429/2025 WP(C)/ /	BELAL KHAN MP	UMA CHARAN MISHRA	2349/2025
151	D-WP(C)/15199/2024 WP(C)/8354/2024	LAXMI BEHERA MP	MANMAYA KUMAR DASH	2350/2025
152	D-WP(C)/5433/2025	BIJAY KUMAR SETHI	KABIRAJ PRADHAN	

	WP(C)/ /	MP		2351/2025
153	D-WP(C)/5435/2025	BIBHUTI BHUSAN MALIK	BIPLABA P.B. BAHALI	
	WP(C)/ /	MP		2352/2025
154	D-WP(C)/50387/2024	SARASWATI DAS @ ROUT	BRAHMANANDA TRIPATHY	
	WP(C)/6/2025	MP		2354/2025
155	D-WP(C)/5452/2025	BHARAT KUMAR AGRAWAL	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		2355/2025
156	D-WP(C)/5454/2025	BABITA SAHOO	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		2356/2025
157	D-WP(C)/5455/2025	LOPAMUDRA PRADHAN	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		2357/2025
158	D-WP(C)/5456/2025	SUSHANT SAHOO @ SUSHANTO SAHU	SOUMYA MISHRA	
	WP(C)/ /	MP		2358/2025